

- (ii) 1,137 applications.
 (iii) Rs. 62,58,769.
 (iv) 770 machines.
 (v) A pamphlet containing terms and conditions of the hire-purchase scheme is enclosed. [See Appendix IV, annexure No. LT-580/58.]

(c) The machines supplied include general purpose machines like lathea, Milling Machines, Drilling Machines, Shaping Machines and special purpose machines such as wood working Machines, Foundry equipment, Electroplating units, Machines for manufacture of automobile parts, sewing machines, Plywood making plant, machinery for bicycle industries, chemical industries, leather industries, bolts and nuts, screws etc. etc.

सरकारी विज्ञापन

११२५. श्री मानकभाई अग्रवाल : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि मध्य प्रदेश के हिन्दी तथा अंग्रेजी समाचार-पत्रों को वर्ष १९५७-५८ में कुल कितनी राशि के सरकारी विज्ञापन दिये गये ?

सूचना और प्रसारण मंत्री (डा० केलकर) : मध्य प्रदेश के हिन्दी तथा अंग्रेजी समाचार पत्रों को १९५७-५८ (१ अप्रैल १९५७ से ३१ जनवरी १९५८ तक) में दिये गये विज्ञापनों की कुल रकम क्रमानुसार २७,४७७ रुपये और ४९० रुपये है।

घड़ियों का निर्माण

११२६. श्री मानकभाई अग्रवाल : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भारत में घड़ियों के निर्माण के लिये कोई योजना बनाई है; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

वाणिज्य तथा उद्योग मंत्री (श्री कौराजी देसाई) : (क) और (ख). लघु उद्योगों द्वारा घड़ियां और दीवार घड़ियां बनाने की संभावना खोजी जा रही है। लेकिन अभी तक कोई भी योजना अंतिम रूप से नहीं बनायी गयी है।

PAPERS LAID ON THE TABLE

AMENDMENTS TO REGISTRATION OF NEWSPAPERS (CENTRAL) RULES

The Minister of Information and Broadcasting (Dr. Keskar): Sir, I beg to lay on the Table, under sub-section (2) of section 20A of the Press and Registration of Books Act, 1867, a copy of Notification No. G.S.R. 16, dated the 15th February, 1958, making certain further amendments to the Registration of Newspapers (Central) Rules, 1956. [Placed in Library. See No. LT-578/58.]

AMENDMENT TO COMPANIES (CENTRAL GOVERNMENT'S) GENERAL RULES AND FORMS

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Sir, I beg to lay on the Table, under sub-section (3) of section 642 of the Companies Act, 1956, a copy of notification No. G.S.R. 48, dated the 22nd February, 1958, making certain amendments to the Companies (Central Government's) General Rules and Forms, 1956. [Placed in Library. See No. LT-579/58.]

APPROPRIATION (VOTE ON ACCOUNT) BILL*

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, on behalf of Shri B. R. Bhagat, I